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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

MA No.72/96 in MA 523/94 in OA 658/89

Date of Order : 06-02-1997.

Between :-

Syed Bakshali

... Applicant

And

1. The Sub-Divisional Officer,
Telecom, Nalgonda.
2. The Telecom, District Engineer,
Nalgonda,
3. The Director-General, Telecom.
(reptg. Union of India),
New Delhi.

... Respondents

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Counsel for the Applicant : Shri C.Suryanarayana

Counsel for the Respondents : Shri N.R.Devaraj, Sr.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

Chd
(Order per Hon'ble Shri Justice M.G.Chaudhari,
Vice-Chairman).

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... 2.

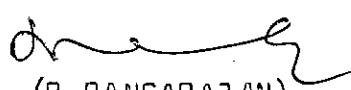
(42)

(Order per Hon'ble Justice Shri M.G.Chaudhari,
Vice-Chairman).

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We are not satisfied with the lapse on the part of the applicant in not filing the representation within the time prescribed by the order and seeking extention much afterwards. However as the intention behind the direction was to enable the applicant to file a representation which we thought should be considered on merits by the respondents. As a matter of indulgence we extend the time to file representation by two weeks from today as a final opportunity. In the event of the representation being received by the respondents within two weeks from today then they shall abide by the other directions contained in para-5 of the original order. We make it clear that if the representation is not received by the respondents within the stipulated time it will be open to the respondents to reject the same on the ground that the representation has been received after the stipulated period. We also make it clear that the applicant is not entitled to seek further extention and if such an application is filed it will be straightaway rejected. M.A. is accordingly granted.

2. Shri W.Satyanarayana appeared for Shri N.R.Devaraj, Senior standing counsel for the respondents.


(R.RANGARAJAN)
Member (A)


(M.G.CHAUDHARI)
Vice-Chairman

Dated: 6th February, 1997.
Dictated in Open Court.


Deputy Registrar (S)